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(2012) 09 P&H CK 0344

High Court Of Punjab And Haryana At Chandigarh

Case No: Civil Writ Petition No. 18120 of 2012

Smt. Krishna and Others APPELLANT

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State of Haryana and Another RESPONDENT

Date of Decision: Sept. 14, 2012

Hon'ble Judges: Rajiv Narain Raina, J; Hemant Gupta, J

Bench: Division Bench

Advocate: Rajiv Sharma, for the Appellant;

Judgement

Hemant Gupta, J.

The issues raised in the present writ petition are covered by the judgment of this Court in LPA No. 2096 of 2011 titled "Haryana Urban Development Authority & others Vs. Sandeep & others" decided on 25.04.2012. In view of the said fact, the present writ petition is disposed of in the same terms, as in Sandeep's case (supra).